

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No.425/9/NCLT/AHM/2018

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 31.03.2021

Name of the Company:

Nuvoco Vistas Corporation Ltd.

V/s.

Northway Spaces Ltd.

Section:

9 of the Insolvency and Bankruptcy Code, 2016

ORDER

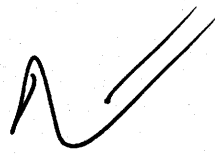
Learned Counsel Mr. Amit Laddha appeared for the Operational Creditor.

Learned Counsel Mr. Kunal P Vaishnav appeared for the Corporate Debtor.

Pleadings are complete. Matter is old. Hence, a short adjournment is given.

List the matter for hearing on 07.04.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 31st day of March, 2021